

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

7. C.P.(IB)432(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.09.2018**

NAME OF THE PARTIES: Jayraj Engineering Contractors

v/s.

Neo Structo Construction Pvt. Ltd.

SECTION 9 OF THE COMPANIES ACT, 2013

ORDER

Both sides present. At request, list this matter on 10.09.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)
/NP/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)